

Central Administrative Tribunal
Principal Bench, New Delhi.

DA-2152/90

New Delhi this the 31st Day of May, 1994.

Hon'ble Mr. Justice S. K. Dhaon, Vice-Chairman
Hon'ble Mr. B. N. Dhoundiyal, Member(A)

Shri Pradeep Kumar,
S/o Shri Krishan Mohan,
R/o 1900, Delhi Admn. Flats,
Gulabi Bagh, Delhi-7. Applicant

(By advocate Sh. B.L. Babber, proxy counsel for
Sh. B. S. Charya)

VERSUS

1. Delhi Administration,
5, Alipur Road, Delhi.
(through its Chief Secretary)
2. The Secretary (Labour),
Delhi Administration,
15, Rajpur Road,
Delhi.
3. Union of India,
through its Secretary,
Ministry of Home Affairs,
Government of India,
New Delhi.

Respondents

ORDER (ORAL)
delivered by Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman

In view of MA-1602/94 having been allowed today, this O.A. is dismissed as not pressed.

(B. N. DHOUNDIYAL)
Member(A)

Sury
(S. K. DHAON)
Vice chairman

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